pleted in 108 out of 125 Assembly constitu-

encies and it is about to be completed in

another 13 constituencies. In the case of the

snow bound areas of Himachal Pradesh and

Jammu & Kashmir, as per the programme

chalked out, the final rolls should have been

Muzaffarpur

747. SHRI KRISHAN PRATAP SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it has been decided to ex-

THE MINISTER OF STATE OF THE

- tend Shahid Express upto Muzaffarpur; (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

MINISTRY OF **RAILWAYS** (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

- (b) Does not arise.
- (c) Operation constraints.

[English]

Revision of Indirect Taxes

748. SHRI RAM BHAGAT PASWAN: Will the Minister of FINANCE be pleased to state:

- (a) whether Government propose to revise indirect taxes:
- (b) whether any proposal to this effect has been finalised; and

indirect taxes levied by the Central Government. (b) and (c). Do not arise.

DEPARTMENT OF REVENUE IN THE

MINISTRY OF FINANCE (SHRI A. K.

PANJA): (a) There is no proposal at present

for total restructuring of the existing rates of

Written Answers

[Translation]

Board of Directors of State Bank of

Minister of FINANCE be pleased to state: (a) whether the tenure of the Board of

749, DR. V. VENKATESH: Will the

Indore

- Directors of the State Bank of Indore expired in September, 1988; (b) whether the Board of Directors of the
- (c) if not, the reasons therefor; and

Bank has been reconstituted:

reconstituted?

(d) the time by which it is likely to be

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI): (a) to (d). The Board of Directors of a bank is a continuous entity and action is being taken to fill up the vacancies that arise from time to time. At present there are some vacancies on the Board of State Bank of Indore. Steps have been initiated for filling up of these vacancies.

[English]

Expenditure on Travel of Executives of States Bank of Indore

750. DR. V. VENKATESH: Will the

Minister of FINANCE pleased to state:

(c) if so, the details thereof?